## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION No. †411 TO BE ANSWERED ON 18.12.2017

## **National Law Universities**

†411. SHRIMATI JYOTI DHURVE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any steps have been taken by the Government to include all national law universities in the list of institutions of national importance;

(b) if so, the details thereof;

- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government in this regard?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) to (d): The National Law Universities (NLUs) have been established under various State Acts and are administered by the respective State Governments. Any change in their status can only be initiated by the State Government concerned.

At present, there is no such proposal to grant them the status of Institutions of National Importance.

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